

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.102

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on: 18/01/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Naishal Mody, Ld. Adv. for Mr. Pavan S Godiawala,  
Ld. Adv.  
For the Income Tax :Ms. Kinjal Vyas, Ld. Adv. for Ms. Maithili Mehta, Ld. Adv.

**ORDER**

Learned proxy counsel for the applicant seeks adjournment in the matter.

Re-list on 29.02.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**